

DELS under General Category are likely to be provided upto the end of March, 1993.

active consideration of the Government.

**Operation of Dish Antennas**

**C-Dot Exchange in Madhya Pradesh**

1137. SHRI SHRAVAN KUMAR PATEL: will the Minister of COMMUNICATIONS be pleased to states:

1138. SHRIASLAM SHERKHAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have since considered the question of violation of the Indian Telegraph Act 1885 by operation of Dish Antennae and Cable TVs; and

(a) whether the Government propose to establish 1000 lines C-DOT Exchanges in Madhya Pradesh; and

(b) the steps contemplated by the Government in this regard?

(b) if so, the details thereof with location?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b) The issues regarding regulation of Cable TV and Dish Antennawe are currently under the

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) Details are given in the attached statement

**STATEMENT**

*Details of localities where 1000 lines C-DOT exchanges are planned to be established during 1992-93 in Madhya Pradesh.*

Sl. No.	Name of Location	Remarks, if any
1	Barwaha	
2.	Dhar	
3.	Kahrgone	
4	Gangbasoda	
5.	Betul	
6.	Balaghat	
7.	Chhindwara	
8.	Pandhurna	Already Commissioned

Sl. No.	Name of Location	Remarks, if any
9.	Parasia	
10.	Bina	
11.	Bhind	
12.	Shivpuri	
13.	Sheopurkalan	Already Commissioned
14.	Burhar	
15.	Jagdapur	

#### Telephone Exchanges in Maharashtra

1139. SHRI SUDHIR SAWANT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether SYD facility was proposed to be provided at Rajapur and Kankavli and Vengurla in Maharashtra by March, 1992;

(b) if so, the reasons for delay;

(c) the time by which it is likely to be provided;

(d) whether telecommunication facility set-up in Sindhudurg and Ratnagiri Districts is not working satisfactorily;

(e) whether any investigation has been made in this regard;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) No, Sir.

(b) Does not arise.

(c) Kankavli & Vengurla are likely to be provided with the SYD facility by March 1993. The time schedule for Rajapur can drawn up only on acquisition of land etc., for which the case has been processed.

(d) The telecommunication service in these District is working satisfactorily.

(e) to (g) Does not arise.

[Translation]

#### Assistance to Bihar for Irrigation Projects

1140. SHRI RAM LAKHAN SINGH YADAV: Will the Minister of WATER RESOURCES be pleased to state: